

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 277 of 2017 (SZ)

Applicant (s)

Meenava Thanthai K.R. Selvaraj
Kumar, Meenavar Nala Sangam,
Rep by its President, M.R.
Thiyagarajan, Royapuram, Chennai

Vs

Respondent (s)

The Secretary to Government,
Union of India,
Ministry of Environment and Forests,
New Delhi and 11 others.

Legal Practitioners for Applicant(s)

M/s K. Mageshwaran

Legal practitioners for respondent(s)

M/s M.R. Gokul Krishnan for R1
M/s Jeyalakshmi for R4
M/s Yasmeen Ali for R5
M/s Arjun Suresh for R10

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| Note of the Registry | Orders of the Registrar |
| Order No. | Date: 16.11.2018 Applicant and counsel not present. R1, R10 counsel present. No representation for other respondents. For appearance of all respondents and reply of R5, R10 call on 14.12.2018. (Tmt. Meena Satheesh) Registrar |